

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/6302/2021

This the 11th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sujan Singh Chauhan **Applicant**

By Advocate:- B.S. Slathia

Versus

State of J&K through Commissioner /Secretary, Department of CAPD, Civil Sectt., Srinagar and others. **Respondents**

By Advocate: Mr. Rajesh Thapa, DAG

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The case was filed against the suspension order. At that time, the applicant was 56 years of age. Thus, by now, the applicant has apparently retired from service and as such the suspension order is no longer in operation. Learned counsel for the applicant has also submits that he has not in the touch of his client since long back. .

2. In view of the facts mentioned above, the TA has now become infructuous and it deserves to be dismissed and is dismissed accordingly.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...